## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 182/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company		Gujarat NRE Coke Ltd.		
Under Section		14 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1.	SUMIT BIN	ANI - RESOLU	TION PROFESSIONAL	SumitBiran
2 ,	KANISHK KH	ETAN, AN - ON (	BEHALF OF RP.	Kanishb Kuta
3.	Tishow S Mikuy B	lake JFr F	ccs to	8/1/18 Noveming Berli Log Sulson 8/1/8
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## ORDER

Ld. Resolution Professional (RP) as well as the Ld. Counsel for the FCCB and the workers and employees union is present.

Heard the arguments of RP and the Ld. Counsel for the FCCB and workers and employees union.

List it on 09/01/2018 for remaining arguments.

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(Jinan K.R.) Member (J) 8d

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(V.P.Singh) Member (J)

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